

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 158 OF 2017 & IA NO. 575 OF 2017**

**&**

**APPEAL NO. 316 OF 2017**

**Dated: 16<sup>th</sup> November, 2018**

**In the matter of:**

**APPEAL NO. 158 OF 2017**

**Adani Power (Mundra) Limited**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**APPEAL NO. 316 OF 2017**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**ORDER**

The court has not assembled today. As agreed by the parties, list the matter for hearing on **05.02.2019.**

**COURT MASTER**